

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSSMW(C)No(s).2/2019IN RE FELLING OF TREES IN AAREY FOREST (MAHARASHTRA) Petitioner(s)

VERSUS

Respondent(s)

WITH

SLP(C) No.14933/2019 (IX)(Mentioned)

(FOR ADMISSION and I.R. and IA No.75720/2019-CONDONATION OF DELAY IN FILING and IA No.75721/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.75719/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.75723/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 27-07-2022 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE HIMA KOHLIFor Petitioner(s) Ms. Anitha Shenoy, Sr.Adv.(Mentioned by)
Mr. Gopal Sankaranarayanan, Sr.Adv.
Ms. Srishti Agnihotri, AOR
Ms. Ayushma Awasthi, Adv.
Ms. Sanjana G.Thomas, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RSLP(C) No.14933/2019

Upon being mentioned by Ms. Anitha Shenoy, learned Senior counsel appearing on behalf of the petitioner, we deem it appropriate to direct the Registry to list the matter before the Bench presided over by Hon'ble Dr.Justice D.Y. Chandrachud.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR(R.S. NARAYANAN)
COURT MASTER (NSH)